

G.T.NO. 2752/2021.

02/08/21

Office of the
Prl. District & Sessions Judge,
Tumakuru, Dated.31.07.2021.

NOTIFICATION.
QUOTATION FOR PURCHASE OF WASTE PAPER.

TIME BARRED DESTROYED RECORDS AVAILABLE
IN CENTRAL RECORD ROOM DISTRICT COURT TUMAKURU.


Ref:-Order of the Prl. District & Sessions Judge, Tumakuru, Dated:-31.07.2021.

Sealed quotation are invited for the purchase of "DESTROYED TIME BARRED RECORDS PAPERS" of the Central Record Room, Tumakuru, and last date fixed for receipt of quotations is 12.08.2021 till 5.00 p.m. The quotation will be opened before the Hon'ble Prl. District & Sessions Judge, Tumakuru on 13.08.2021 at 5.00 p.m. Highest Rate of quotation will be accepted with conditions.

- 1) The rate shall be quoted per quintal.
- 2) The waste paper should be cleared off within 10 days from the date of accepting the tender/quotation.
- 3) The bidder must deposit an amount of Rs.2000/- as "Earnest Money Deposit" by way of Demand Draft infavour of the Prl. District & Sessions Judge, Tumakuru along with the quotation.
- 4) The Sealed covers should be superscribed "QUOTATION FOR PURCHASE OF DESTROYED TIME BARRED RECORDS".

The rights will be reserved to the Prl. District & Sessions Judge, Tumakuru to accept or reject the quotation without assigning any reasons.

BY ORDER OF THE COURT.


Chief Administrative Officer,
District and Sessions Court, Tumakuru
District and Sessions Court
TUMAKURU.
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